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ITEM NO.101
(PH)

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 805 OF 2009

LITTA SINGH & ANR.

Appellant (s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(With appln. for bail and office report)

Date: 11/04/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s)

Mr. Sushil Kr. Jain, Adv.

Mr. Puneet Jain, Adv.

Mr. Anurag Gohil, Adv.

Ms. Pratibha Jain, Adv.

For Respondent(s)

Dr. Manish Singhvi, AAG for Rajasthan

Mr. Amit Lubhaya, Adv.

Mr. Milind Kumar, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard Mr. Sushil Kumar Jain learned counsel appearing for the appellants and Dr. Manish Singhvi, learned A.A.G. for the respondent State at considerable length.

Hearing concluded.

The Court reserved its verdict.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master